



**Central Administrative Tribunal
Principal Bench**

OA No. 2288/2019

New Delhi this the 06th day of December, 2019

**Hon'ble Mrs. Vijay Lakshmi, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Mr. Vibin Baby,
Staff Nurse, Group C
Age 31 years, Emp ID: 139586,
ESI Hospital, Sri Maa Anandmayee Marg,
Okhla Phase-I, New Delhi-110020. ...Applicant

(By Advocate : Sh. M P Srivignesh for Sh. Jose
Abraham)

Versus

1. The Employees' State Insurance Corporation
Panchadeep Bhavan,
C.I.G. Marg, New Delhi-110002
Rep by its Director General.
2. The Assistant Director (Admn.),
ESIC, Regional Office-Delhi
Rajendar Bhawan, Rajendra Place,
New Delhi-110008.
3. The Medical Superintendent,
ESI Hospital, Sri Maa Anandmayee Marg,
Okhla Phase-I, New Delhi-110020. ...Respondents

(By advocate : Sh. Shobhit Kumar for Sh. Murari
Kumar)

O R D E R (Oral)**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J):**

Sh. M P Srivignesh appeared as proxy counsel for Sh. Jose Abraham, learned counsel for applicant and has submitted that this application has now become infructuous and, therefore, he intends to withdraw the O.A. The same may be dismissed as withdrawn. Respondents have no objection.

2. The OA is dismissed as withdrawn. There shall be no order as to costs.

**(Pradeep Kumar)
Member (A)**

**(Justice Mrs. Vijay Lakshmi)
Member (J)**

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